

The other salient feature of the scheme are as under :—

(i) 10,000 milch cattle and 4,000 calves are to be removed to the 4 new sites at Ganganagar, Garden Reach, East Calcutta and Howrah.

(ii) The owners of the Cattle removed under the Scheme are to supply a portion of milk to the Greater Calcutta Milk supply Scheme of Government of West Bengal on an average price of Rs. 4.31 paise per kilogram of milk containing 7% fat and 9.25% M.S.N.F. The owners are allowed free sale of a part of milk.

(iii) At Ganganagar site where some animals are staying at present, the Cattle owners are charged shed Rent of Rs. 1.00 per adult animal per day (calves below 6 months are free). In exchange for this charge, accommodation, electricity, water, chaffing facility, veterinary aid and living accommodation to the milkers are provided free of cost.

Sale of Olympic Tickets at a Premium in India

3204. SHRI M. RAMGOPAL REDDY : Will the Minister of SPORTS be pleased to state :

(a) whether it has come to the notice of Government that Olympic tickets are being sold at very high premium in Bombay and in some other cities of the country by sole agents ;

(b) if so, whether any inquiry has since been conducted ; and

(c) nature of action taken by Government against the persons found guilty ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) No specific complaint has been received by Government about black-marketing of Olympics '84 tickets.

(b) No, Sir.

(c) Does not arise.

Failure of Integrated Small and Medium Towns Development Projects in Sixth Plan

3205. SHRI GHULAM MOHAMMAD KHAN :
SHRI KRISHNA KUMAR GOYAL :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the integrated small and medium towns development projects in the Sixth Plan have not achieved any progress, large cities become congested leading to deterioration in quality of life ; and

(b) the steps proposed to save the small towns from neglect, provide effective economic base, amend land acquisition Acts and arrange infrastructural facilities ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING (SHRI MALLIKARJUN) : (a) No, Sir. The Centrally Sponsored Scheme of Integrated Development of Small and Medium Towns has achieved some progress. As the investment per town is limited, the impact on the quality of life of large cities is not discernible.

(b) The Central loan assistance is provided on matching basis for land acquisition, sites and services, traffic and transportation to subserve the shelter, upgradation of roads, development of markets and mandis, provision of industrial estates, improvement of slaughter houses, low cost sanitation schemes, etc. Under State sector components the State Governments provide funds for slum improvement/upgradation, urban renewal, water supply, sewerage, drainage and sanitation, preventive medical facilities, health care, parks, playgrounds, etc.

2. The State Governments are supposed to take necessary steps to utilise the funds available both under the Central and State components and maintain the assets created under the Scheme.